

REGD / A.D. <sup>POST</sup>

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Application No. No 246/86(T)  
(W.F. No 3134/80)

To

Shri J.R.Bangalore and 9 Others

( Shri S.B.Swethadri, Advocate )

Versus

1. General Manager, South Central Railway  
Secunderabad.

2. The Deputy Chief Mechanical Engineer, Workshop,  
Hubli.  
( Shri N.Sreerangaiah, Advocate )

... Respondents

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 246/86(T)

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 4.9.1986.

Smt. S.  
Smt. S. Ramamurthy

R. R. Ramamurthy  
(N. RAMAMURTHY )  
SECTION OFFICER  
(Judicial)

Encl: As above.

Copy to:-

1. Shri J.R.Bangalore & Others  
C/O Shri S.B.Swethadri,  
Subedar Chatram Road, Bangalore-9.

Advocate for  
Applicant.

2. Shri M. Sreerangaiah  
Railway Advocate.  
S.P. Building, 10th Cross,  
Cubbonpet Main Road, Bangalore-2.

Advocate for  
Respondents.

Writen by  
30.10.86

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE

Order Sheet (contd)

A246/86(1)

Date	Office Notes	Orders of Tribunal
4-9-1986.		<p>None present for the applicant. Shri N. Sreerangaiah present for the respondents.</p> <p>This is the fourth occasion on which neither the applicant nor his counsel is present. From this we infer that the applicant is not interested in pursuing the application filed by him. We, therefore, dismiss the application.</p> <p><i>(Signature)</i> <i>Ch. Ramakrishna Rao</i> (L.H.A. Regd) (Ch. Ramakrishna Rao) Member (A) Member (J) 4-9-1986 4-9-1986</p> <p><i>TRUE COPY.</i></p> 

*23/9/86*  
SECTION OF THE  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE